GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN, I. P. Estate, NEW DELHI-110002 (HR BRANCH)

No. F.III/7/T&T/Misc./2020/Estt./Pt.file-I/2197-204

Dated: 28.03.2022

ORDER

Consequent upon relieving/transfer of Ms. Saumya Sharma, IAS, (AGMUT: 2018), Joint Commissioner, DT&T vide office order F.III/51/T&T/2007/Estt./Pt. File./1792-1800 dated 14.03.2022, the Competent Authority is pleased to assign the charge of **OHA All cases-Zone-IX** to Sh. Prashant Kumar, (DANICS:2010), Joint Commissioner, DT&T in addition to his existing charges with immediate effect and till further orders.

This issues with the approval of Commissioner (Trade & Taxes).

ASSISTANT COMMISSIONER (HR)

No. F.III/7/T&T/Misc./2020/Estt./Pt.file-I/2197-204

Dated: 28.03.2022

Copy forwarded for information & necessary action to:-

- 1. PS to Commissioner, State Taxes, Delhi.
- 2. PS to SCTT (HR).
- 3. PS to ACTT (HR).
- 4. All SCTTs/ACTTs/JCTTs, DT&T.
- Senior System Analyst, EDP Branch with the request to upload on the Department's website & allocate charge in e-office.
- Officers Concerned.
- 7. Dealing Assistant (HR).
- 8. Personal file / Guard file.

ASSISTANT COMMISSIONER (HR)

